

Nomination of cases by Hon'ble the Chief Justice on 18/01/2016			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 68945/2015 with W. P. - 34383/2015	Hon. Arun Tandon, J. (Both matters)	Computer Fresh Section on 19/01/2016
2	Spl. Appeal – 399/2014	Hon. V. K. Shukla, J.	Spl. Appeal Section on 19/01/2016
3	Spl. Appeal – 1716/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 19/01/2016
4	Spl. Appeal Defective – 555/2013	Hon. V. K. Shukla, J.	Spl. Appeal Section on 19/01/2016
5	Spl. Appeal – 989/2009	Hon. V. K. Shukla, J.	Spl. Appeal Section on 19/01/2016
Hon....., J.			
6	Bail – 1362/2016	Hon. Ramesh Sinha, J.	Computer Fresh Section on 18/01/2016
7	Bail – 1069/2016	Hon. Ramesh Sinha, J.	Computer Fresh Section on 18/01/2016
8	Bail – 1090/2016	Hon. Ramesh Sinha, J.	Computer Fresh Section on 18/01/2016
9	Bail – 1435/2016	Hon. Ramesh Sinha, J.	Computer Fresh Section on 18/01/2016
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
10	W. P. - 1593/2016	Hon. Suneet Kumar, J.	Computer Fresh Section on 18/01/2016
11	W. P. - 17360/1995	Hon. Suneet Kumar, J.	Writ A-I Section on 18/01/2016
12	Civil Contempt – 4058/2015	Hon. V. K. Birla, J.	Contempt Section on 18/01/2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
19/01/2016